

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

57. CA 126/2016 CA 127/2016 in TCP 96/2014

CORAM:

SHRI SHYAM BABU GAUTAM	JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T)	HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2022**

NAME OF THE PARTIES: - Purshotam V. Raheja & Ors.
V/s
Annecy Trading Pvt. Ltd.

APPEARANCE :

FOR THE APPLICANT	: None present
FOR THE RESPONDENT	: None present

Section: 397-398 of the Companies Act, 2013

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **18.11.2022** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)
30.08.2022
ANKIT

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)